

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 16-02-2026 To 16-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	210/2026	RITUPARNA GARAI Mobile:9674208341 Email:ADVOCATEHB7@GMAIL.COM	RAJENDRA BANERJEE	09-03-2026	WRONG PAGE ARRANGEMENT
2	CPAN	211/2026	MD. NOOR ALAM Mobile:9830008339 Email:QUAZIEZAZ16@GMAIL.COM	QUAZI EZAZ AHMED	09-03-2026	LIST OF DOCUMENTS, SYNOPSIS AND BENCH ID NOT FOUND
3	CRM (A)	487/2026	AMAR BERA AND ANR. Mobile:9903458035 Email:YRITIKA026@GMAIL.COM	RITIKA YADAV	09-03-2026	1) ... DISTRICT AT CAUSE TITLE.. 2) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY (MOVE OR NOT/ PENDING OR REJECTED).. 3).. DEPONENT I.D NOT ATTESTED BY THE COMMISSIONER.. 4) .. LOGO AT VAKALATNAMA
4	CRM (A)	494/2026	MD. ASLAM @ PILWA AND ORS Mobile:8100011140 Email:ADV.RAFAT786@GMAIL.COM	RAFAT JAHAN	09-03-2026	1) ... SERVICE DELIVERED REPORT NOT ATTACHED OF RESPONDENT NO. TWO
5	CRM (A)	504/2026	ABDUL HANNAN AND ANR. Mobile:7478099767 Email:DEBNANDAN.B@GMAIL.COM	DEBNANDAN BHATTACHARYYA	09-03-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY (CMC NO.)
6	CRM (A)	518/2026	TITUN HALDER Mobile:9830649071 Email:NIZAMUDDINADV6@GMAIL.COM	BARNALI GUPTA	09-03-2026	1) ... CLARIFICATION NEEDED REGARDING DISTRICT AT PAGE ONE AND VAKALATNAMA (NADIA)
7	CRM(M)	424/2026	ABDUR RAZZAK @ DR. ABDUL RAZZAK MONDAL Mobile:9330936009 Email:M.GARGI1999@GMAIL.COM	PRIANKA BHATTACHARYA	09-03-2026	V.G. AND HER RELATIVES IDENTITY HAVE BEEN DISCLOSED – previous objection not complied properly
8	CRM(M)	426/2026	IKBAL SARDER @ EKBAL RASID SARDAR RAJAB Mobile:8336861983 Email:JOY.LEGAL782@GMAIL.COM	JOY CHAKRABORTY	09-03-2026	1) MENTION ORDER DATES OF CRM(DB) 3099/2022 AND CRM (DB) 2467/2023 IN 1ST PARA ... 2) INCOMPLETE ORDER COPY OF CRM(M) 1461/2025 ATTACHED... 3) WRONG PAGINATION OF ANNEXURES
9	CRM(M)	432/2026	PETITIONER Mobile:9007045108 Email:KAZIRANA444@GMAIL.COM	KAZI MOKHLASUR RAHMAN (RANA)	09-03-2026	1) AS PER STATEMENT IN PARA 6, PETITIONER IS NEIGHBOUR OF VICTIM. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS

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						RELATIVES IDENTITIES AND OTHER DETAILS ... 2) WRONG DECLARATION IN 1ST PARA AS PREVIOUSLY BAIL APPLICATION IS FILED VIDE CRM 1931/2017 BEFORE THIS HONBLE HIGH COURT
10	CRM (NDPS)	304/2026	TOCHUKWU MAXIMUS IKWUKA Mobile:7044648492 Email:ADVNAZIRAHMED@GMAIL.COM	NAZIR AHMED	09-03-2026	ATTACH DELIVERY REPORT OF EW164743264IN
11	CRR	684/2026	SWAPAN KUMAR DAS Mobile:9163795297 Email:AMITKARMAKAR50@GMAIL.COM	AMIT KARMAKAR	09-03-2026	CAUSE TITLE PAGE WRONG IN THIS PETITION
12	CRR	697/2026	MOHIDUL ISLAM Mobile:9830475382 Email:TCHOWDHURY671@GMAIL.COM	TANMAY CHOWDHURY	09-03-2026	CERTIFIED ORDER COPY MISSING (14.10.2025)
13	CRR	713/2026	KAMAL SK @ KAMAL Mobile:7384298517 Email:SUBRATAKARMAKAR301@GMAIL.COM	SUBRATA KARMAKAR	09-03-2026	CLUBBING OF TWO DIFFERENT CASES
14	CRR	714/2026	SAMAD SK Mobile:7384298517 Email:SUBRATAKARMAKAR301@GMAIL.COM	SUBRATA KARMAKAR	09-03-2026	CLUBBING OF TWO DIFFERENT CASES.
15	CRR	715/2026	BABLU SK Mobile:7384298517	SUBRATA KARMAKAR	09-03-2026	CLUBBING OF TWO DIFFERENT CASES
16	FAT	50/2026	TAPAS MALLIK @ KESTO MALLIK Mobile:6289252767 Email:DEBJIT100@GMAIL.COM	DYUTIMAN BANERJEE	09-03-2026	INCOMPLETE PARTY ADDRESS
17	MAT	287/2026	BASUDEB SAHA Mobile:9831417483	BINA BAIDYA	09-03-2026	INCOMPLETE FORM FILLED UP
18	MAT	289/2026	EMPLOYEES PROVIDENT FUND ORGANISATION (EPFO) AND ANR. Mobile:9831103362	SHIV CHANDRA PRASAD	09-03-2026	INCOMPLETE PARTY ADDRESS
19	MAT	298/2026	EX NK MOZAMMEL HOQUE Mobile:9735475059 Email:TIMIRBARANSAHA692@GMAIL.COM	TIMIR BARAN SAHA	09-03-2026	WRONG COURT DETAILS
20	WPA	3474/2026	GAYATI BISWAS AND ANR. Mobile:7044395588 Email:INFINITYLEGALSOLUTIONS@GMAIL.COM	SHAMIK CHATTERJEE	09-03-2026	LIST OF DATE AND SHORT LIST OF DATE IS MISSING.

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21	WPA	3556/2026	MONTAJ ALI GAYEN Mobile:9331543237 Email:KANAILALMONDAL96@GMAIL.COM	KANAI LAL MONDAL	09-03-2026	THERE IS A MISMATCH IN PETITIONERS NAME IN AFFIDAVIT.
22	WPA	3570/2026	SALIL BATABYAL AND ORS. Mobile:9734578487 Email:AGANGULY741@GMAIL.COM	AVIJIT GANGULY	09-03-2026	COURT NO WRONG
23	WPA	3588/2026	SISIR DAS Mobile:9563528749 Email:SOURAVADV9@GMAIL.COM	SOURAV DAS	09-03-2026	RESPONDENT 2,3 PINCODE MISSING
24	WPA	3598/2026	DIPAK RANJAN ROY Mobile:8348627421 Email:ADVSUBHAJIT.LEGAL2024@GMAIL.COM	SUBHAJIT BARMAN	09-03-2026	COURT NO WRONG
25	WPA	3608/2026	SUJATA GANGULY AND ANR. Mobile:9038084702 Email:ADVOCATETANUSRI@GMAIL.COM	TANUSRI SANTRA	09-03-2026	THERE IS AN ERROR IN CHIEF JUSTICE NAME.
26	WPA	3733/2026	JAMIA AYESHA SIDDIQA (R.A.) ISLAMIC EDUCATION TRUST AND ANR. Mobile:9674573163 Email:RITAPATRAADV@GMAIL.COM	RITA PATRA	09-03-2026	SUBJECT CATEGORY CODE DOES NOT TALLY WITH COURT